

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 23.09.2024

No.HC.V-05/2016/ 834 /Estt.(Pt-I)#### In exercise of the powers conferred under Article 229 of the constitution of India, Hon'ble the Chief Justice has been pleased to confirm the services of the following persons of the Principal Seat of the Gauhati High Court, Guwahati, in the posts and dates shown against their names.

SL No.	NAME AND DESIGNATION	CONFIRMED IN THE POST OF	DATE OF CONFIRMATION
1.	Sri Bijoy Sarma, Private Secretary	Private Secretary	20.03.2019
2.	Smt Parimita Kalita, Private Secretary	Private Secretary	20.03.2019
3.	Smt Amita Sharma, Private Secretary	Private Secretary	20.03.2019
4.	Sri Vinay Kumar, Private Secretary	Private Secretary	20.03.2019
5.	Sri Pradip Kumar Kalita, Private Secretary	Private Secretary	20.03.2019
6.	Sri Rupam Basumatary, Private Secretary	Private Secretary	09.05.2020
7.	Sri Sandipon Ghosh, Private Secretary	Private Secretary	09.05.2020
8.	Smt Pallabi Das, Private Secretary	Private Secretary	09.05.2020
9.	Smt Smita Choudhury, Private Secretary	Senior Personal Assistant	16.11.2017
10.	Sri Munna Kumar, Private Secretary	Senior Personal Assistant	16.11.2017
11.	Sri Abhishek Prem, Private Secretary	Senior Personal Assistant	20.02.2019
12.	Smt Munmun Boruah, Private Secretary	Senior Personal Assistant	08.03.2019
13.	Sri Bijoy Saha, Senior Personal Assistant	Senior Personal Assistant	23.03.2023

14.	Sri Deepjyoti Sarkar, Senior Personal Assistant	Senior Personal Assistant	23.03.2023
15.	Sri Pranab Kumar Deka, Senior Personal Assistant	Senior Personal Assistant	23.03.2023
16.	Sri Narendra Deka, Senior Personal Assistant	Senior Personal Assistant	23.03.2023
17.	Smt Monalisa Das, Senior Personal Assistant	Senior Personal Assistant	23.03.2023

By Order

Sd/- Sri Sunil Kumar Poddar


REGISTRAR GENERAL

Memo No.HC.V-05/2016/ 834 A /Estt.(Pt-I)

Dated 23 .09.2024

Copy for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Registrar (Vig./ (Admn./Judl./Estt.), Gauhati High Court, Guwahati.
3. The Registrar cum Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Authority, Guwahati.
5. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
6. The Joint Registrar _____, Gauhati High Court, Guwahati.
7. The Joint Secretary to the Govt. of Assam, Finance (SIU) Deptt., Dispur, Guwahati-6.
8. The Joint Secretary to the Govt. of Assam, Finance (Budget) Deptt., Dispur, Guwahati-6.
9. The Director of Accounts & Treasuries, Assam, Dispur, Guwahati.
10. The Deputy Registrar _____, Gauhati High Court, Guwahati.
11. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
- ✓ 12. The Project Manager, Gauhati High Court, Guwahati with a request to upload the aforesaid notification in the High Court website.
13. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14. The Librarian- cum- Research Officer, Gauhati High Court, Guwahati.
15. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
16. The Treasury Officer, Kamrup Treasury, Guwahati.
17. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
18. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial), Accounts Section, Gauhati High Court, Guwahati (with a direction to make necessary endorsements in the Service Books).
20. The Court Officer No. I and II, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The CA to the Registrar General, Gauhati High Court, Guwahati.
23. All persons concerned.
24. The Order/Personal File.


23.09.2024

REGISTRAR GENERAL

D.B.